

Annexure-1

Name of the corporate debtor: SHRESHT INDUSTRIES PVT LTD; Date of commencement of liquidation: 08.12.2023; List of stakeholders as on: 17.02.2024

List of secured financial creditors

(Amount in ₹)

Sl. No. of creditor	Name	Identification No.	Details of claim received		Details of claim admitted							Amount of Remarks, if any				
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount admitted		Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification
1	Canara Bank	AAACC6106G	10.01.2024	327869118327869118	327869118	Secured Financial	327869118	YES	Primary Security - Stocks, Receivables and other current assets. Personal Guarantee of Mr. P.V.N. Rao, Mrs. P. Sailaja, Mr. PS Gautham, Mr. PS Gaurav and Mr. Manne Balaram	NIL	100	NIL	NIL	NIL	NIL	NIL
2	Kotak Mahindra Prime Ltd	U67200MH1996PLC097730	3.01.2024	4717239	4717239	Secured Financial	4717239	YES	Exclusive charge on vehicle financed and hypothecated	NIL	100	NIL	NIL	NIL	NIL	NIL
	Total			332586357	332586357		332586357			NIL	100	NIL	NIL	NIL	NIL	NIL

